

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 05 OF 2016 & IA NOS. 531 OF 2016
& 309 OF 2017 & IA NO. 504 OF 2018

Dated: 9th July, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

M/s Singareni Collieries Co. Ltd.	...Appellant(s)
Vs.	
Andhra Pradesh Electricity Regulatory Commission & Anr.	...Respondent(s)

Counsel for the Appellant(s) : Ms. Jyotsna Khatri

Counsel for the Respondent(s) : Mr. K. V. Balakrishnan for R-1
Ms. Neha Garg for R-2

ORDER

Learned counsel for the appellant is stated to be in some personal difficulty and an adjournment is sought on that ground.

List the matter on **19.09.2018.**

(Justice N. K. Patil)
Judicial Member
ts/mk

(I.J. Kapoor)
Technical Member